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SECTION 3 III
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 25892 OF 2013
WITH
PRAYER FOR INTERIM RELIEF

The Assessing Officer, Textiles CommitteePetitioner

-Versus-

M/s. Premium Suiting Pvt. Ltd. and Anr.Respondents

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 21st October 2013, when the Court was pleased to pass the following order:-

“In view of the letter circulated by learned counsel for the respondents seeking adjournment for filing Counter Affidavit, list on 1st November, 2013. Counter Affidavit be filed within 10 days from today.”

It is submitted that counsel for respondent No.1 has on 30th October 2013 filed counter affidavit (Page nos.198-206) and the copies of the same are being circulated herewith. Neither AD card nor unserved cover containing the notice has been received back from Respondent No. 2 so far. A copy of the show cause was also sent to Mr. B.K. Prasad, (Standing Counsel for U.O.I./Respondent No. 2) but he has not filed vakalatnama/Appearance so far.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 31st day of October, 2013.

ASSISTANT REGISTRAR

Copy to:-

- 1 Mr. Chirag M. Shroff, Advocate
92, Lawyers Chambers
- 2 Mr.Vinay Garg, Advocate,
102, C.K.Daftary Block
- 3 Mr.B.K.Parasad, Advocate,
Central Agency Section

ASSISTANT REGISTRAR